

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1226
TO BE ANSWERED ON 10.02.2020**

KENDRIYA VIDYALAYA IN RAJASTHAN

†1226. SHRI RAHUL KASWAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a need to increase the number of Kendriya Vidyalayas in order to provide good primary and secondary education;
- (b) if so, the details thereof and whether the Government proposes to open new Kendriya Vidyalayas during the current year;
- (c) if so, the State-wise details thereof;
- (d) whether the Government is aware that there is no Kendriya Vidyalaya in almost 150 Kilometers of area near Sujangarh, Rajasthan where the State Government/Bhamashah has proposed to provide free land and other resources for the same; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

(b) & (c) The Government of India had sanctioned 13 new KVs in August, 2018 and another 50 new KVs in March, 2019. Out of these, 36 KVs have been opened and made functional so far. In the remaining 27 cases, the sponsoring authorities concerned have to transfer the identified / demarcated land in favour of Kendriya Vidyalaya Sangathan (KVS) and also handover possession of the temporary building before administrative orders for opening of KVs are issued. The State/UT-wise details are annexed.

(d) & (e) KVS has informed that no proposal has been received from the State Government of Rajasthan to open a new KV at Sujangarh.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1226 FOR 10TH FEBRUARY, 2020 RAISED BY SHRI RAHUL KASWAN, HON'BLE MEMBER OF PARLIAMENT REGARDING KENDRIYA VIDYALAYA IN RAJASTHAN

STATE / UT WISE DETAILS OF 27 CASES FOR WHICH THE SPONSORING AUTHORITIES CONCERNED HAVE TO TRANSFER THE IDENTIFIED/DEMARCATED LAND AND ALSO HANDOVER POSSESSION OF THE TEMPORARY BUILDING

S. No.	State/UT	Name of Kendriya Vidyalaya
1.	Arunachal Pradesh	Hayuliang
2.	Bihar	Nawada (LWE), Devkund, 205 Cobra CRPF Bn. (Barachatti) (LWE) & 45th Bn SSB (Beerpur).
3.	Chhattisgarh	Kondagaon (LWE).
4.	Haryana	Bilaspur.
5.	Himachal Pradesh	Dharampur.
6.	Jammu & Kashmir	Gandoh Bhalessa.
7.	Jharkhand	Palamau (LWE) & SER Dangoaposi.
8.	Karnataka	Sadalga.
9.	Kerala	Thrikkakara.
10.	Madhya Pradesh	Alirajpur.
11.	Maharashtra	Gadchiroli (LWE).
12.	Odisha	Champua & Chatrapur.
13.	Rajasthan	Pratapgarh.
14.	Tamil Nadu	BSF Campus (Kittampalayam), ITBP Idayapatti & ITBP Shivgangai.
15.	Tripura	BSF Gokulnagar.
16.	Uttar Pradesh	Banda, 59th Bn. SSB (Nanpara), Madhupuri & Sumerpur
17.	Uttarakhand	5 th Bn SSB (Champawat).
